

:
SLP(Crl.)No. 3184 OF 2000
ITEM No.1

Court No. 8

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3184/2000

(From the judgement and order dated 03/07/2000 in CRLM 16453/2000
of The HIGH COURT OF PATNA)

SHAILENDRA KUMAR

Petitioner (s)

VERSUS

STATE OF BIHAR & ORS.

Respondent (s)

(With Appln(s). for stay & Office Report)
(for final disposal)

Date : 22/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Ms. Kamakshi S. Mehlwal,Adv. (not present)

For Respondent (s)

Mr. B.B. Singh,Adv.

Mr. Shiva Pujan Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

...L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J

.SP2

Heard the learned counsel.
Judgment reserved.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master